

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2613
ANSWERED ON 16/03/2026**

UNAUTHORIZED CONSTRUCTIONS IN THE GOVERNMENT QUARTERS IN R. K. PURAM, NEW DELHI

2613. SHRI AJIT KUMAR BHUYAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that there are many unauthorized constructions reported in Government housing quarters;
- (b) if so, the details thereof and action taken against unauthorized constructions;
- (c) whether Government has issued notices to demolish unauthorized constructions in government housing from Type-I to Type-II in R. K. Puram all sectors from 2022 to 2026;
- (d) the number of notices that have been issued and the number of quarters cancelled from 2022 to 2026 in R.K. Puram, Sector-wise and Quarter No-wise; and
- (e) up-to when the notices issued quarters will be cancelled?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (d): Many complaints have been received during the last four years regarding unauthorized construction in Government quarters in R K Puram, New Delhi. Notices have been issued to all the allottees for removal of unauthorized construction. The Sector-wise and Quarter No-wise details are as under:-

Sl No	Sector	Number of Quarters reported with Unauthorized Construction	Quarter Nos
1.	Sector – 1	10	1203, 163, 519, 1096, 1263, 623, 1081, 669, 905, 1027
2.	Sector – 2	02	421, 681
3.	Sector – 3	05	01, 807, 809, 825, 941
4.	Sector – 4	13	35, 67, 79, 93, 95, 97, 237, 867, 955, 1173, 1205, 1256, 1277
5.	Sector – 5	33	759, 820, 810, 811, 1499, 1137, 951, 1463, 1261, 1461, 716, 527, 1631, 365, 681, 716, 720, 201, 371, 735, 1675, 632, 861, 1273, 751, 393, 623, 183, 927, 173, 561, 878, 01
6.	Sector – 7	27	431,417,37, 1061, 243, 61, 107, 205, 187, 1167, 1185, 1227, 969, 993, 09, 55, 11, 511, 507, 51, 57, 535, 27, 59, 387, 73, 77
7.	Sector – 8	6	07,33,455,440,1101,1099
8.	Sector – 9	11	45, 67, 233, 281, 283, 287, 301, 321, 333, 79, 438
9.	Sector – 12	1	318

- (e): Notices have been issued to all the allottees for removal of unauthorized construction and cancellation orders have been issued to all the defaulters.
